



12-09-2026
National Lok Adalat

Rajasthan High Court Legal Services Committee Rajasthan High Court, Jodhpur

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NOTICE

NATIONAL LOK ADALAT – 12-09-2026
(Second Saturday)

Date: 13.08.26

It is notified to all concerned that as per the guidelines of NALSA & RLSA, the 3rd National Lok Adalat of the year 2026 is scheduled to be organized on 12-09-2026 (Second Saturday) in the Hon'ble Rajasthan High Court, Jodhpur in which following categories of cases will be taken up: -

1. Criminal Compoundable offences,
2. Plea Bargaining Cases,
3. NI Act cases U/S 138,
4. Bank Recovery Cases,
5. Motor Accident Claim Cases,
6. Compoundable Traffic Challans,
7. Labour dispute Cases,
8. Disputes related to Public Utility services such as Electricity & Waters Bills cases etc. (excluding non-compoundable)
9. Matrimonial Disputes (except divorce)/Family disputes,
10. Land Acquisition Cases,
11. Service matters including pension cases,
12. Revenue and other ancillary matters, pending before High Court, District Courts and State/District/Taluka Authorities
13. IPR matters/Consumer matters/also other matters pending before any other quasi-judicial authority,
14. Other civil cases (rent, easementary rights, injunction suits, specific performance suites etc.)

If any party/advocate is interested in placing his/her matter related to the above-mentioned categories of cases in the aforesaid National Lok Adalat, he/she may immediately apply with the complete details of the case to the office of the undersigned.

By Order

Secretary,

Rajasthan High Court Legal Services Committee,
Jodhpur